## HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement No. 13404/R.(J.)/2022

Bilaspur, Dated: 04.11.2022

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2.	The Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
	The Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
1	The Private Secretary to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
1	The Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
6.	The Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
ı	The Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
8.	The Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.	
9.	The Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
10.	The Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
11.	The Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
12.	The Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
13.	The Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
14.	The Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
15.	The Registrar General, High Court of Chhattisgarh, Bilaspur.	
16.	The Registrar (Vigilance /I & E/Judicial/S & A Cell), High Court of Chhattisgarh, Bilaspur.	
17.	The Registrars (Ministerial), High Court of Chhattisgarh, Bilaspur.	
18.	The Joint Registrars (M), High Court of Chhattisgarh, Bilaspur.	

1	The Additional Registrars (Judl./D.E.&E/Admn./Classification/Criminal), l/cRegistrar (Computerization/C.P.C.), High Court of Chhattisgarh, Bilaspur.		
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(K. Vinod Kujur) Registrar (Judicial)

## HIGH COURT OF CHHATTISGARH, BILASPUR ROSTER

Following shall be the **Roster** for the High Court of Chhattisgarh, Bilaspur with effect from **07.11.2022** till further orders:-

	DIVISION BENCH	
01.	Division Bench – I  Hon'ble the Chief Justice & Hon'ble Mr. Justice Sanjay Agrawal	<ul> <li>All Writ Matters of Division Bench         (Except cases arising out of the order passed by the Rent control Tribunal)</li> <li>Writ Appeal.</li> <li>Public Interest Litigation Petitions.</li> <li>Writ Petition.</li> <li>Habeas Corpus Petitions.</li> <li>Tax Cases including Writ Appeals of Tax Cases.</li> </ul>
02.	Division Bench – II  Hon'ble Mr. Justice Goutam Bhaduri & Hon'ble Mr. Justice Naresh Kumar Chandravanshi	<ul> <li>All Civil Matters of Division Bench.</li> <li>Commercial Division Bench Cases.</li> <li>Company Appeal.</li> <li>All cases arising out of the order passed by the Rent Control Tribunal.</li> </ul>
03.	Division Bench – III  Hon'ble Mr. Justice Sanjay K. Agrawal & Hon'ble Mr. Justice Rakesh Mohan Pandey	All Criminal Matters of Division Bench.

	SINGLE BENCH		
01.		<ul> <li>Application under sub-Section (4) or sub-Section (5) or sub-Section (6) of Section 11 of the Arbitration &amp; Conciliation Act.</li> <li>Assigned cases.</li> <li>(Friday at 2:15 PM or after completion of DB-I list whichever is earlier)</li> </ul>	
		N. A.	
	<u>Special Bench</u>	Tied up matters	
02.	Hon'ble Mr. Justice Goutam Bhaduri	(Friday at 2:15 PM or after completion of DB-II list whichever is earlier)	
	Special Bench	> Transfer Petition (Civil)	
03.	Hon'ble Mr. Justice Sanjay K.	> Transfer Petition (Criminal)	
	Agrawal	(Friday at 2:15 PM or after completion of DB-III list whichever is earlier)	
	Single Bench – I	Writ Petition (C)	
04.	Hon'ble Mr. Justice P. Sam Koshy	> Writ Petition (T)	
05.	Special Bench Hon'ble Mr. Justice Sanjay Agrawal	<ul><li>Criminal Revisions upto the year 2011</li><li>Tied up matters</li></ul>	
	,,,	Friday at 2:15 PM or after completion of DB-I list whichever is earlier)	
	Single Bench – II	> Second Appeals.	
06.	Hon'ble Mr. Justice Arvind Singh Chandel	> First Appeals.	
		Writ Petition (S) from the year 2015 onwards	
	Single Bench - III	Writ Petition (L)	
07.	Hon'ble Mr. Justice Parth Prateem Sahu	All nature of Writ Petitions (WP) up to the year 2006.	
		Miscellaneous Appeal (Compensation)	
	Single Bench- IV	Acquittal Appeals and Leave to Appeals.	
08.	Hon'ble Mrs. Justice Rajani Dubey	Writ Petition (S) upto the year 2014	
		All other Civil Matters which have not been assigned to any Single Bench.	
09	Single Bench – V  Hon'ble Mr. Justice Narendra Kuma Vyas	<ul> <li>Criminal Appeals upto the year 2005 and</li> <li>r year 2021-2022</li> </ul>	

	Special Bench	All Miscellaneous Appeals.
10.	Hon'ble Mr. Justice Naresh Kumar Chandravanshi	Criminal Appeals from the year 2015 to 2020
		(Friday at 2:15 PM or after completion of DB-II list whichever is earlier)
11.	Single Bench-VI  Hon'ble Mr. Justice Deepak Kumar	<ul> <li>Writ Petition (227)</li> <li>Criminal Revisions from the year 2014 onwards</li> </ul>
	Tiwari	
	Single Bench-VII	<ul> <li>All Bail Applications under Section 439 Cr.P.C.</li> <li>All Bail Applications under Section 438</li> </ul>
12.	2. Hon'ble Mr. Justice Sachin Singh Rajput	Cr.P.C.  Appeals under Section 14A of the Scheduled Castes & Scheduled Tribes (Prevention of Atrocities) Act, 1989, arising out of order of the Special Court under Section 438 Cr.P.C. and 439 Cr.P.C.
	Special Bench	Criminal Revisions from the year 2012 to 2013
13.	Hon'ble Mr. Justice Rakesh Mohan Pandey	(Friday at 2:15 PM or after completion of DB-III list whichever is earlier)
	Single Bench-VIII	Criminal Reference (SB).
14.	Hon'ble Mr. Justice Radhakishan	Writ Petition (Cr.)
	Agrawal	Petitions under Section 482 Cr.P.C. and Cr.M.P.
		Criminal Appeals from the year 2006 to 2014

Sd/-(CHIEF JUSTICE) 04 /11/2022